

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

Allahabad, this the 05th day of April 2019

Hon'ble Ms. Ajanta Dayalan, Member – A

Original Application No. 330/00523 of 2013

Smt. Sultana Bano

.....Applicant.

By Advocate : Shri Gokaran Singh

V E R S U S

Union of India and others

..... Respondents

By Advocate : Anil Kumar

O R D E R

List revised. None for the applicant. Shri Anil Kumar, advocate for the respondents is present.

2. It is observed on the last 3 dates i.e. 18.05.2016, 11.01.2019 and 08.02.2019, nobody has appeared on behalf of the applicant. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default and for non-prosecution.

(Ajanta Dayalan)
Member-A

/pc/